NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.113/ND/2011 RT CP No. 25/Chd/Pb/2016

Narinder Kumar Bawa & Anr.

....Petitioners

Versus

M/s Prakash Communications Ltd. & Ors.

....Respondents

Present::

Mr.Narinder Kumar Bawa, petitioner in person

Mr.B.S.Sangha, Mr.Amit Vinayak, Advocates

for respondents No.2 & 3.

Petitioner submits that he will engage an Advocate to argue the matter though he had earlier engaged an Advocate when the matter was listed before CLB. Written submissions were filed by both the parties but short notes of 4 to 5 pages by way of convenience compendium be also filed by the date fixed.

List the matter for arguments on 04.09.2017.

-Sd-

(Justice R.P.Nagrath)
Member (Judicial)

August 11, 2017